

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Departments amongst Law Officers in the **Jammu Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 1567 -JK(LD) of 2023.
Dated. 19 - 01- 2023.

In partial modification of Government Order No. 8489-JK(LD) of 2022 dated 11-10-2022, the re-distribution of litigation work amongst the Law Officers in Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:-

S.No.	Name of Law Officer with Designation Shri	Department Allocated
1.	Amit Gupta, Additional Advocate General	i) Health & Medical Education Department ii) Power Development Department; iii) Jammu & Kashmir Power Development Corporation; iv) J&K Services Selection Board
2.	Rahul Sharma, Deputy Advocate General	i) Higher Education Department; ii) Election Department; iii) J&K Economic Reconstruction Agency; iv) NIA cases/ All Unlawful Activities (Prevention) Act appeals.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated. 19-01-2023.

No: Law-Jud/153/2021-10

Copy to the:-

1. Learned Advocate General, J&K, Jammu.

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2. Financial Commissioner (Additional Chief Secretary) Home Department
3. Director General of Police, J&K, Jammu
4. Principal Secretary to Government PW(R&B) Department.
5. Principal Secretary to Government , Power Development Department
6. Secretary to Government, Health and Medical Education Department.
7. Chief Electoral Officer, J&K, Srinagar.
8. Chief Executive Officer, J&K ERA, Jammu.
9. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
10. All concerned Law officers.
11. Director Archives, Archaeology and Museums, J&K, Jammu.
12. Director Litigation Jammu.
13. All Officers of the Department of Law, Justice and Parliamentary Affairs.
14. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
16. Government Order File.
17. Concerned File.

Reyaz Ali Bhat
19.01.23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

116261
19.01.2023.